

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2671  
ANSWERED ON:09.12.2014  
MISMANAGEMENT IN SAI CENTRES  
Ajmal Maulana Badruddin

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has received complaints from coaches and athletes regarding corruption/mismanagement in Sports Authority of India (SAI) centres set up across the country;
- (b) if so, the details thereof and the action taken thereon during each of the last three years and the current year;
- (c) whether the Government has taken note of unhygienic rooms/toilets, poor quality food provided for the athletes in SAI hostels;
- (d) if so, whether the Government has taken any action against the authorities/officials responsible for the same; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (e): As per available records no such specific complaint has been received during the said period. However, there was a news item in Times of India dated 11th September, 2014 regarding unhygienic conditions for athletes in Indira Gandhi Sports Complex at New Delhi being maintained by Sports Authority of India (SAI).

A three member committee comprising Joint Secretary (Sports) and Director (Sports) in the Ministry of Youth Affairs and Sports and Secretary, Sports Authority of India (SAI) inspected the Indira Gandhi Sports Complex on 11.09.2014 and submitted a report. SAI has already taken/initiated remedial action as per the said report including regular check by nutritionist and certification by Chief Coach regarding food quality.

Further, efforts are constantly made to ensure proper upkeep in SAI Hostels. Under Swatch Bharat Mission, emphasis has been enhanced on cleanliness and to keep hygienic condition of SAI Hostels.